

ITEM NO.49

COURT NO.15

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 14489/2021

(Arising out of impugned final judgment and order dated 27-08-2021 in SAD No. 246/2021 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

ANJALI SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

IA No. 12610/2022 - APPLICATION FOR PERMISSION
 IA No. 143359/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 117356/2021 - EXEMPTION FROM FILING O.T.
 IA No. 11192/2022 - EXEMPTION FROM FILING O.T.
 IA No. 143360/2021 - EXEMPTION FROM FILING O.T.
 IA No. 117358/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 119174/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 117355/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 14675/2021 (XI)
 (FOR ADMISSION and I.R. and IA No.117915/2021-EXEMPTION FROM FILING O.T. and IA No.117914/2021-DELETING THE NAME OF PETITIONER/RESPONDENT and IA No.117916/2021-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.117913/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES.)

SLP(C) No. 15581/2021 (XI)
 (FOR ADMISSION and I.R. and IA No.118769/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.118770/2021-EXEMPTION FROM FILING O.T. and IA No.118766/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..).)

SLP(C) No. 16002-16003/2021 (XI)
 (FOR ADMISSION and I.R. and IA No.129412/2021-EXEMPTION FROM FILING O.T. and IA No.129468/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES.)

SLP(C) No. 16558/2021 (XI)
 (FOR ADMISSION and I.R. and IA No.125531/2021-EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT and IA No.125553/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.125530/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

**SLP(C) No. 17019/2021 (XI)
(FOR ADMISSION and I.R. and No.137723/2IA021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.137725/2021-EXEMPTION FROM FILING O.T. and IA No.137724/2021-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.137722/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES.)**

Diary No(s). 32296/2021 (XI)

IA No. 3482/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 3483/2022 - EXEMPTION FROM FILING O.T.

IA No. 3485/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 13-02-2023 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE SANJAY KAROL**

For Petitioner(s)

**Ms. Kaveeta Wadia, Adv.
Ms. Nidhi Mohan Parashar, Adv.
Ms. Malvika Kapila, AOR
Ms. Tanwangi Shukla, Adv.**

**Mr. Shail Kumar Dwivedi, AOR
Mrs. Vibha Dwivedi, Adv.
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**Ms. Kaveeta Wadia, Adv.
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Mr. Vikrant Kumar, Adv.
Ms. Shruti Venogopal, Adv.**

**Mr. Kausar Raza Faridi, AOR
Mr. Shahbaaz Jaheel, Adv.
Mr. Amit Pandey, Adv.
Ms. Diksha Sarin, Adv.
Mr. Anil Raina, Adv.**

**Ms. Kaveeta Wadia, Adv.
Ms. Astha Sharma, AOR
Mr. Ravinder Singh, Adv.**

Mr. Srisatya Mohanty, Adv.
 Ms. Raveesha Gupta, Adv.
 Mr. Sanjeev Kaushik, Adv.
 Ms. Mantika Haryani, Adv.
 Mr. Shreyas Awasthi, Adv.
 Mr. Himanshu Chakravarty, Adv.
 Ms. Sruthi Venugopal, Adv.
 Mr. Devvrat Singh, Adv.
 Ms. Muskan Surana, Adv.

For Respondent(s)

Mrs. Garima Prasad, Sr. A.A.G.
 Mr. Pradeep Misra, AOR
 Mr. Ajay Kumar Prajapati, Adv.
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 Mr. Abhinav S. Aggrawal, Adv.
 Mr. Mayank Pandey, Adv.
 Mr. Gaurav Singh, Adv.
 Mr. Ayushi Singh, Adv.
 Ms. Ayushi Singh, Adv.
 Mr. Virender Vashisht, Adv.
 Ms. Shweta Aggarwal, Adv.
 Mr. Manoj Kumar Sharma, Adv.
 Ms. Shweta Aggrawal, Adv.
 Mr. Suraj Singh, Adv.
 Ms. Shwetha Aggarwal, Adv.

UPON hearing the counsel the Court made the following
 O R D E R

Learned counsel submits that the pleadings in this case are complete. List the matter after eight weeks.

(DEEPAK JOSHI)
 COURT MASTER (SH)

(KAMLESH RAWAT)
 COURT MASTER (NSH)